

[Sh. Uttam Rathod]

to the needs of the cultivators, students community and other population of more than a lakh in that area.

(v) Need to set up research Centres for onions, grapes, and mangoes at Nasik, Pune and Sindhudurg

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Sir Maharashtra is the largest grape growing state in the country. But there is no grape research centre in that state. Similarly, Maharashtra alone produces 60% of onions in the country. The third major agricultural production of Maharashtra is Mango. Some of the Mango varieties of Maharashtra are very popular in the international market. Hapus, Kesari and Rajapuri mangoes are famous not only in the country but all over the world.

The 7th Five Year Plan provided that a research centre for onions, grapes and mangoes would be set up in Maharashtra. But it has not yet materialised. There seems to be no indication what-so-ever from Government of India that such a Centre would indeed be set up even in near future. Some days back there was a news item in which concern was expressed for lack of research in the field of such major crops. Therefore, I humbly request that the Government should set up 3 research centres one for each of the above crops in Maharashtra. I request that research centre for Onion should be set up in Nasik, Grape research centre in Pune and Mango research centre in Konkan region, particularly in Sindhudurg which are the major producing areas for the respective crops and where land is also available.

(vi) Need for nationalisation of Bengal Potteries Ltd.

SHRI BASUDEB ACHARIA (Bankura): Sir, workers of Bengal Potteries Ltd., a company under the management of Government of India have come from Calcutta and are sitting at the Boat Club grounds. In spite

of the company being under the Government management for thirteen years, the rate of the workers is very much uncertain. In spite of Tata Economic Consultancy Services' favourable report to revive the company, the Government decided to denotify the Unit with effect from 1 November, 1987. However, the Unions moved the Court and obtained stay order. The Minister of Industry is urged upon to take immediate steps to rescind the denotification in order to start production and take steps to nationalise the company.

(vii) Need to postpone the Railway Recruitment Examination Scheduled for 7th May, 1989 on account of Id-ul-Fitr on that day

SHRI G.M. BANATWALLA (Ponnani): Sir, Railway Recruitment Examination is scheduled to be held on May 7, 1989, as per Employment Notice No. 2/87-88, 1/88-89, Madras. This is the day of Id-ul-Fitr which is an important Muslim festival after the month of fasting. It would be unjust to Muslims in particular and also contrary to our ethos to have the Recruitment Examination on the day of Id-ul-Fitr.

I request the Government to postpone the examination to any other convenient date. Care should also be taken in future not to fix examination dates on such festivals so as to avoid all resentment and inconvenience. Prompt orders may kindly be issued in the matter.

[*Translation*]

(viii) Need to provide an express train on Gaya-Deol line connecting Delhi and Howrah

SHRI KUNWAR RAM (Nawada): Mr. Deputy Speaker, Sir, while drawing the attention of the Government of India under rule 377 I would like to say that Nawada Railway Station falls on Gaya-Deol railway line. It is a 60 to 70 year old line in Bihar, but no attention has so far been paid to expand the old station or make some improvements in it.